

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(29)C.P.(IB)-2468(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Admind Media Solutions.
V/s
Bharat Infrastructure & Engineering Pvt Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. The matter is adjourned to **05.11.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

24.09.2019
Jd

Sd/-

M.K. SHRAWAT
Member (Judicial)